PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY - Nomination of all the full time Secretaries of 13 District Legal Services Authorities working in the State of Andhra Pradesh to participate in the Online Zoom Workshop being organized by the CID Department of Andhra Pradesh on 30.09.2020 and 01.10.2020 - Regarding.

REF: Letter Roc.No.64/APSLSA/LSW/2020/2020, dated 25.09.2020 from the Member Secretary, Andhra Pradesh State Legal Services Authority.

ORDER ROC.NO.513/2020-B.SPL: DATED:29.09.2020

In the circumstances stated by the Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, the High Court made the following order:-

The following Secretaries of 13 District Legal Services Authorities in the State of Andhra Pradesh are hereby nominated to participate in the Online Zoom Workshop being organized by the CID Department of Andhra Pradesh on 30.09.2020 and 01.10.2020.

SL. NO.	NAME OF THE OFFICER	NAME OF THE STATION
1.	SRI G.DEENA BABU	Secretary, District Legal Services Authority, Ananthapuramu.
2.	SRI I.KARUNA KUMAR	Secretary, District Legal Services Authority, Chittoor.
3.	SRI K.V.L.HIMA BINDHU	Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
4.	SRI K.RATNA KUMAR	Secretary, District Legal Services Authority, Guntur.
5.	SRI T.V.RAJESH KUMAR	Secretary, District Legal Services Authority, Kadapa.
6.	SRI P.RAJA RAM	Secretary, District Legal Services Authority, Krishna at Machilipatnam.
7.	SRI N.SRINIVASA RAO	Secretary, District Legal Services Authority, Kurnool.

8.	SRI M.SRINIVASULU NAIK	Secretary, District Legal Services Authority, Nellore.
9.	SRI P.SRINIVASA RAO	Secretary, District Legal Services Authority, Prakasam at Ongole.
10.	SMT. K.JAYA LAKSHMI	Secretary, District Legal Services Authority, Srikakulam.
11.	SRI K.K.V.BULI KRISHNA	Secretary, District Legal Services Authority, Visakhapatnam.
12.	SMT. V.LAKSHMI RAJYAM	Secretary, District Legal Services Authority, Vizianagaram.
13.	VACANT SRI CH.VENKATA NAGA SRINIVASA RAO Addl. Senior Civil Judge, Eluru, is holding FAC.	Secretary, District Legal Services Authority, West Godavari at Eluru.

All the Prl. District and Sessions Judges working in State of Andhra Pradesh are hereby directed to make necessary incharge arrangements to the officers who are nominated to participate in the said workshop, if necessary.

REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

- 1. The officers concerned.
- The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 3. THE PRL. DISTRICT AND SESSIONS JUDGES:
 Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur,
 Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole,
 Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
- 4. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, High Court Premises.

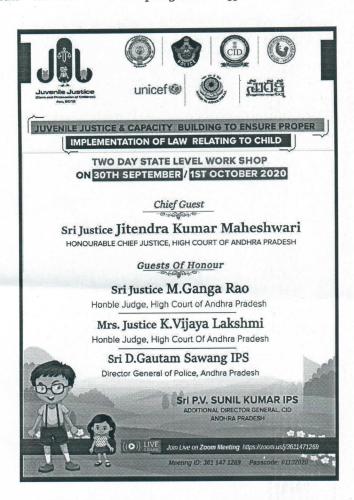
Invitation to the programme JJ Act-2015

From: Women Protection Cell CID, AndhraPradesh (spwpccidap@gmail.com)

To: apslsauthority@yahoo.com

Date: Monday, 28 September, 2020, 11:48 AM IST





AP Police CID is inviting you to a scheduled Zoom meeting.

Topic: State Level Webinar on JJ ACT Time: Sep 30, 2020 10:00 AM India (Opening Day of Workshop)

Join Zoom Meeting https://us02web.zoom.us/j/88049844202?pwd=RENnRDZJQ3d3dUtWa2tiNEFjUTV2dz09

Meeting ID: 880 4984 4202

Passcode: 246543

AP Police CID is inviting you to a scheduled Zoom meeting.

Topic: State Level Webinar on JJ Act (Closing day of two day Workshop) Time: Oct 1, 2020 08:00 India

Join Zoom Meeting https://zoom.us/j/3611471269

Meeting ID: 361 147 1269 Passcode: 01102020



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